

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 19th **Day of September**, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Transfer Application No.330/02/2017

Dinesh & Others

..... **Applicants**

By Advocate: None

Versus

1. Union of India & Ors.

..... **Respondents**

By Advocate: Shri R.K. Srivastava

O R D E R

List revised. None present for applicant. Shri R.K. Srivastava,

Advocate is present for respondents.

2. Record reveals that even on last occasion no one was present on behalf of applicant. It appears that applicant is not interested in pursuing this Transfer Application. Accordingly, the Transfer Application is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

Sushil